

COURT - I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**IA NOS. 46 AND 47 OF 2017 IN
DFR NO. 4049 OF 2016**

Dated: 01st February, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

M/s Chettinad Cement Corporation Ltd. ...Appellant(s)

Vs.

Karnataka Electricity Regulatory Commission & Ors. ...Respondent(s)

Counsel for the Appellant(s) : Mr. Anand K. Ganesan

Counsel for the Respondent(s) : -

ORDER

**IA NOS. 46 AND 47 OF 2017
(Appls. for leave and condonation of delay)**

Issue notice to the Respondents returnable on 13.2.2017. Dasti, in addition, is permitted.

List the matter on **13.2.2017.**

**(I. J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

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